

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2561

ANSWERED ON:25.07.2014

DEVELOPMENT OF FOREST VILLAGES AND DWELLERS

Biju Shri Parayamparanbil Kuttappan;Gandhi Shri Dilip Kumar Mansukhlal;Maadam Smt. Poonamben Hematbhai;Nete Shri Ashok Mahadeorao

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) the number of forest villages/ habitation areas in various parts of the country, State/UT-wise including Gujarat;
- (b) whether the Government has implemented any programme for development of forest villages in the country;
- (c) if so, the details thereof indicating the basic services and facilities provided thereunder in such villages/habitations;
- (d) the funds allocated, released and utilized under the said programme during the 11th and 12th Five Year Plans so far, State/UT-wise; and
- (e) whether the Government has made any programme for irrigation of the forest land allotted to the tribal farmers and if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) to (c): Ministry of Tribal Affairs had implemented a programme for development of forest villages since 2005-06 as a one-time measure for integrated development of forest villages with a view to raise the Human Development Index (HDI) of the inhabitants of the forest villages and for providing basic facilities and services in the 2,474 forest villages/habitations spread over twelve States in the country including 199 villages in the State of Gujarat. The programme was implemented as a part of the Special Area Programme Special Central Assistance to Tribal Sub-Plan. The programme included infrastructure works relating to basic services and facilities viz., approach roads, healthcare, primary education, minor irrigation, rain water harvesting, drinking water, sanitation, community halls etc. and activities related to income generation. A statement showing the State-wise number of forest villages/habitations in various parts of the country including Gujarat is at Annexure-I.

(d): A statement showing funds allocated, released and utilized under the said programme during the 11th Five Year Plan period is at Annexure-II. No fund has been released during 12th Five Year Plan period.

(e): No such programme has been made by this Ministry.